



SUPREME COURT LOK ADALAT  
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LIST FOR SATURDAY THE 06th SEPTEMBER, 2008 AT 10:30 A.M.

CHIEF JUSTICE'S COURT

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P. SATHASIVAM  
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1. SLP(C)No.12235/2001 ORIENTAL INSURANCE CO. LTD. MR. SUDHIR KUMAR GUPTA  
IVB A/N-H Vs. B.D. GUPTA & ORS. MR. ANIL NAG  
75, 99, 0 S.(1203) (WITH APPLN.(S) FOR  
SUBSTITUTED SERVICE AND WITH  
PRAYER FOR INTERIM RELIEF  
AND OFFICE REPORT)  
WITH  
SLP(C)No.10081/2001 UNITED INDIA INSURANCE CO. LTD. MR. B.K.SATIJA  
IVB A/N-H Vs. B.D. GUPTA & ORS. MR. SUDHIR KUMAR GUPTA  
75, 99, 0 S.(1203) (WITH PRAYER FOR INTERIM  
RELIEF)
2. SLP(C)No.19493/2007 ANIL KUMAR SHARMA MR. R.C. GUBRELE  
XVII A/N-O Vs. NEW INDIA ASSURANCE CO. LTD. & ORS. MR. DEBASIS MISRA  
102, 0, 0 S.(1201)
3. C.A.No.5796/2005 SMRITI KUMAR JAIN MS. RUBY SINGH AHUJA  
IV Vs. RAM NATH GOSWAMI & ORS. MR. P.N. PURI  
75, 0, 0 S.(1201)  
NOT TO BE LISTED BEFORE: 91, 0
4. C.A.No.172/2005 NEW INDIA ASSURANCE CO. LTD. MR. M.K. DUA  
XVI EXP- Vs. MURSHIDA BIBI & ANR. MRS SARLA CHANDRA  
S.(1203) (With Prayer for Interim  
Relief and Office Report)
5. C.A.No.1490/2007 THANU PILLAI & ANR MR. G. RAMAKRISHNA PRASAD  
XII FRESH Vs. G.JOTHI & ANR M/S LAW ASSOCIATES & CO.  
S.(1201) (With Office Report)
6. C.A.No.6775/2004 P. RATHNAMALA & ORS. MR. C.S.N. MOHAN RAO  
XIIA FRESH Vs. VENKAT REDDY & ANR. MRS. NANITA SHARMA  
S.(1201)

LIST FOR SATURDAY THE 06th SEPTEMBER, 2008  
CHIEF JUSTICE'S COURT CONTD...

- 7.C.A.No.183/2007 NATIONAL INSURANCE CO. LTD. MR. M.K. DUA  
XV FRESH Vs. MANJU & ORS MR. M.J. PAUL  
74, 0, 0 S.(1203) MR. RAMESHWAR PRASAD GOYAL  
MR.HIMINDER LAL
- 8.SLP(C)No.11445/2006 SAJU @ SHAJU VERGHESE MR. NAVEEN R. NATH  
XIA A/N-O Vs. C.C. ANOOPA & ORS. MR. ASHOK K. MAHAJAN  
90, 0, 0 S.(1201) (WITH APPLN.(S) FOR C/DELAY  
IN FILING SLP AND OFFICE  
REPORT)  
(FOR FINAL DISPOSAL )
- 9.SLP(C)No.17174/2007 M.D., TAMIL NADU STATE TRNPT. CORPN. MR. T. HARISH KUMAR  
XII A/N-O Vs. KALIAMMAL & ORS. MRS.REVATHY RAGHAVAN  
75, 99, 0 S.(1203)
- 10.SLP(C)No.10649/2006 A.P. STATE ROAD TRANSPORT CORP. BY M.D. MR. D. MAHESH BABU  
IVA A/N-H Vs. SHANTAMMA & ORS. MS. KIRAN SURI  
75, 93, 0 S.(1203) (WITH PRAYER FOR INTERIM MR. ASHOK K. MAHAJAN  
RELIEF AND OFFICE REPORT)
- 11.SLP(C)No.13939/2007 KUSUM SINGH & ORS. MR.ANISH KUMAR GUPTA  
IVA A/N-O Vs. NEW INDIA ASSURANCE CO.LTD. & ORS. MR. M.K. DUA  
79, 96, 0 S.(1201)
- 12.SLP(C)No.12560/2008 SAURABH SHRIVASTAVA MR. VIKAS MEHTA  
IVA A/N-O Vs. SUNDAR SINGH & ORS. MR. GOODWILL INDEEVAR  
91, 93, 0 S.(1201)
13. SLP(C)No.3976/2007 MRINALININ B. SHETTY MR. SANJAY R. HEGDE  
IVA A/N-O Vs. NEW INDIA ASSURANCE CO. LTD. & ORS. MR. SANJEEV MALHOTRA  
79, 95, 0 S.(1201) (WITH APPLN.(S) FOR C/DELAY MR. SUDHIR KUMAR GUPTA  
IN FILING SLP)  
(FOR FINAL DISPOSAL )
14. SLP(C)No.19225/2007 C.SIRISHA SAI & ORS MR. V.N. RAGHUPATHY  
XIIIA A/N-O Vs. SUBBAIAH & ORS. MR. S.K. NANDY  
97, 0, 0 S.(1201) (WITH APPLN.(S) FOR C/DELAY  
IN FILING SLP)
15. SLP(C)No.8247/2006 POORNIMA @ BHAVYA MS. KIRAN SURI  
IVA A/N-O Vs. G. DURAIKANNAU & ANR. MR. ANIL K. JHA  
90, 0, 0 S.(1201) (WITH APPLN.(S) FOR C/DELAY  
IN FILING SLP)
16. SLP(C)No.18567/2007 ANAMIKA BHATTACHARJEE & ANR. MR. PRAVIR CHOUDHARY  
XIV A/N-O Vs. RAJU SARMA & ANR. MR. M.K. DUA  
79, 96, 0 S.(1201)

LIST FOR SATURDAY THE 06th SEPTEMBER, 2008  
CHIEF JUSTICE'S COURT CONTD...

17. SLP(C)No.10217/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.  
XIV Vs. HARISH CHANDRA ROY & ORS  
87, 0, 0 S.(1203) (With Prayer for Interim  
Relief and Office Report)  
NOT TO BE LISTED BEFORE: 98, 0
18. C.A.No.4272/2006 NEW INDIA ASSURANCE CO. LTD. MR. P.V. YOGESWARAN  
IX Vs. HEMANT KRISHNANATH WADKE AND MR. P.P. SINGH  
85, 0, 0 S.(1203) ORS.
19. SLP(C)No.2757/2008 SUNITA DEVI & ORS. DR. KAILASH CHAND  
XVII A/N-I Vs. DIVL. MANAGER, NEW INDIA ASS.CO.LTD&ANR. MS. MANJEET CHAWLA  
93, 0, 0 S.(1201) (WITH PRAYER FOR INTERIM  
RELIEF AND OFFICE REPORT)
20. SLP(C)No.19893/2006 SWARAN KAUR MR. H.K. PURI  
XIV A/N-H Vs. GHANSHYAM & ORS. MR. GOODWILL INDEEVAR  
79, 95, 0 S.(1201) (WITH APPLN.(S) FOR  
DISPENSING WITH SERVICE OF  
NOTICE)

LIST FOR SATURDAY THE 06th SEPTEMBER, 2008  
CHIEF JUSTICE'S COURT CONTD...

HON'BLE DR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P. SATHASIVAM  
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21. T.P.(C) No.319/2007 RENU DEVI MRS V.D. KHANNA  
XVIA A/N-H Vs. SRAWAN KUMAR SRIVASTAVA MR. SHEKHAR KUMAR  
75, 84, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND DIRECTIONS AND OFFICE REPORT)
22. T.P.(Cr1.) No.71/2007 RAJESH MR. S.R. SETIA  
XVIA A/N-H Vs. STATE OF RAJASTHAN & ANR. MR. PRAVEEN KUMAR  
75, 93, 0 S.(1412) (WITH APPLN.(S) FOR STAY AND MR. ANSAR AHMAD CHAUDHARY  
C/DELAY IN FILING REJOINDER  
AFFIDAVIT AND OFFICE REPORT)
23. SLP(C)No.6061/2006 SHAKUNTALA AGRAWAL & ANR. MR. C.G. SOLSHE  
IVA A/N-O Vs. VINOD KUMAR PANDEY & ORS. MR. ANIL KUMAR JHA  
S.(1201) (30/03/2006) (WITH APPLN.(S) FOR SUBSTITUTED SERVICE)  
NOT TO BE LISTED BEFORE : 70, 0
24. C.A.No.4607/2003 H. HANUMANTHARAYA MR. P.P. SINGH  
IVA FRESH Vs. D.S. NAGARAJ 'DEAD AND ANR. MR. PRAMOD DAYALMAR GUPTA  
S.(1201) (With Office Report)  
94, 0, 0 S.(1202)  
NOT TO BE LISTED BEFORE : 70, 0
25. SLP(C)No.19273-19280/2007 ARPIT KAUR MR. K.C. DUA  
IVA A/N-O Vs. SATNAM SINGH & ORS. MS. KIRAN SURI  
91, 94, 0 S.(1201) (WITH APPLN.(S) FOR SUBSTITUTION OF L.RS OF THE  
DECEASED RESPONDENT AND C/DELAY IN FILING  
SUBSTITUTION APPLN. AND OFFICE REPORT)  
NOT TO BE LISTED BEFORE : 70, 0  
( CONSENT RECEIVED FROM PARTIES IN SLP(c)NO. 19273/2007 ONLY)
26. SLP(C)No.11569/2006 BANNA KHAN MR.ANISH KUMAR GUPTA  
IVA A/N-O Vs. KAMLESH & ORS.  
94, 0, 0 S.(1202)  
NOT TO BE LISTED BEFORE : 70, 0
- 27.SLP(C)No.3370/2003 SUSHEELABAI & ORS. MR. RAMESHWAR PRASAD GOYAL  
IVA A/N-I Vs. BASAVARAJ & ANR. MR. K.K. GUPTA  
79,104, 0 S.(1203) (WITH APPLN.(S) FOR C/DELAY MR. B.K.SATIJA  
IN FILING SLP AND C/DELAY IN REFILING SLP AND PERMISSION  
TO SUBMIT ADDITIONAL DOCUMENT(S)  
AND C/DELAY IN  
FILING REJOINDER AND WITH PRAYER FOR INTERIM RELIEF)  
NOT TO BE LISTED BEFORE : 70, 0
28. SLP(C)No.3918/2006 THE ORIENTAL INSURANCE CO. LTD. MR. SHIV PRAKASH PANDEY  
IVA A/N-H Vs. FATHIMA BI (D) TH. LRS. & ANR. MR. M.K. DUA  
90, 0, 0 S.(1203) (WITH APPLN.(S) FOR C/DELAY  
IN FILING SLP AND DIRECTIONS  
AND WITH PRAYER FOR INTERIM  
RELIEF AND OFFICE REPORT)  
NOT TO BE LISTED BEFORE : 70, 0

SATURDAY THE 06th SEPTEMBER, 2008 AT 10:30 A.M.

COURT NO. 2

HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE V.S. SIRPURKAR  
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1. T.P.(C) No.25/2008 SAIRA @ RUHI MS. RUKHSANA CHOUDHURY  
XVIA A/N-H Vs. ATHAR ABBAS  
75, 99, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
2. T.P.(C) No.621/2008 RUCHI MISHRA MS.ANU GUPTA  
XVIA A/N-H Vs. SANTOSH KUMAR RAI  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
3. T.P.(Crl.) No.281/2008 ANURADHA JHA MR. ALOK KUMAR  
XVIA A/N-H Vs. AKHILESH KUMAR JHA & ORS.  
75, 96, 0 S.(1412) (WITH APPLN.(S) FOR STAY)  
WITH  
T.P.(Crl.) No.282/2008 ANURADHA JHA MR. ALOK KUMAR  
XVIA A/N-H Vs. AKHILESH KUMAR JHA  
75, 96, 0 (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
- T.P.(Crl.) No.283/2008 ANURADHA JHA MR. ALOK KUMAR  
XVIA A/N-H Vs. AKHILESH KUMAR JHA & ORS.  
75, 96, 0 (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
4. T.P.(C) No.804/2007 YAMINI @ NITU MR. PRADEEP MISRA  
XVIA A/N-H Vs. LOKESH KUMAR  
75,101, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
5. T.P.(C) No.254/2007 PRATHIMA KARTIKEYAN MR. PRADEEP MISRA  
XVIA A/N-H Vs. S.J.KARTHIKEYAN MR. M. VIJAYA BHASKAR  
93, 0, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
6. T.P.(C) No.79/2008 SHILPA MR. DEVASHISH BHARUKA  
XVIA A/N-H Vs. ABHINAV MR. P.N. PURI  
75, 99, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
7. T.P.(C) No.899/2007 NEETI MALVIYA MR. SANJAY JAIN  
XVIA A/N-H Vs. RAKESH MALVIYA MRS MANIK KARANJAWALA  
75,101, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
GRANT OF MAINTENANCE AND  
EXEMPTION FROM FILING O.T.)
8. T.P.(C) No.683/2007 SEEMA BANSAL MR. SANJEEV ANAND  
XVIA A/N-H Vs. MAYANK BANSAL MR. ASHOK MATHUR  
75, 99, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)

LIST FOR SATURDAY THE 06th SEPTEMBER, 2008  
COURT NO.2 CONTD...

9. T.P.(C) No.48/2008 BHAWANA SHARMA @ MANGLA MR. MOHAN PANDEY  
XVIA A/N-H Vs. VINOD KUMAR SHARMA @ SONU MS. ARUNA GUPTA  
75, 99, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
10. T.P.(C) No.636/2008 PRATIBHA KUMARI MR.GAURAV AGRAWAL  
XVIA A/N-H Vs. RAJEEV KUMAR  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR EX-PARTE  
STAY AND EXEMPTION FROM  
FILING O.T.)
11. T.P.(C) No.684/2008 C. RAMA SUPRAJA MR. MUSHTAQ AHMAD  
XVIA A/N-H Vs. C. VENKATA KIRAN KUMAR  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
12. T.P.(C) No.697/2008 SUNITA MR. K.K. MOHAN  
XVIA A/N-H Vs. PREM NATH  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
13. T.P.(C) No.699/2008 RACHANA DR. (MRS.) VIPIN GUPTA  
XVIA A/N-H Vs. JAYESH  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)
- WITH  
T.P.(Crl.) No.327/2008 JAYESH RAJORIA & ORS. MR. SHREE PAL SINGH  
XVIA ADJD-O Vs. DEVKI NANDAN & ORS.  
75,103, 0 S.(1412)
- WITH  
T.P.(Crl.) No.49/2007 DEVKI NANDAN SON & ANR. DR. (MRS.) VIPIN GUPTA  
XVIA A/N-O Vs. RAMESH CHANDRA & ORS. MR. C.D. SINGH  
75,103, 0 (WITH APPLN.(S) FOR STAY AND MR. SHREE PAL SINGH  
OFFICE REPORT)
14. T.P.(C) No.706/2008 AISHWARYA CHOUDHURY MS.APARNA JHA  
XVIA A/N-H Vs. RAJU ROY  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR EX-PARTE  
STAY)
15. T.P.(C) No.709/2008 REKHABEN MANOJKUMAR SODHANI MR.SUNIL KUMAR VERMA  
XVIA A/N-H Vs. MANOJKUMAR VIMALCHANDRA SODHANI  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR  
AD-INTERIM EX-PARTE STAY)
16. T.P.(C) No.717/2008 FALGUNIBEN ARVIND SONAWANE MR.PRAVEEN CHATURVEDI  
XVIA A/N-H Vs. ARVIND LAXMAN SONAWANE  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR  
AD-INTERIM EX-PARTE STAY)

SATURDAY THE 06th SEPTEMBER, 2008 AT 10:30 A.M.

COURT NO. 3

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA  
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1. T.P. (C) No.720/2008 VIDYADEVI VENKATRAMAN MRS.REVATHY RAGHAVAN  
XVIA A/N-H Vs. K.VENKATRAMAN  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
  2. T.P. (C) No.721/2008 LATHA PRAKASH SHANMUGAM @ SHANMUGAVADIVU MRS.REVATHY RAGHAVAN  
XVIA A/N-H Vs. PRAKASH SHANMUGAM  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
  3. T.P. (C) No.707/2008 SUGUNAVATHI MR. ANNAM D.N. RAO  
XVIA A/N-H Vs. K.V.RAMALINGESWARA RAO  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
  4. T.P. (C) No.929/2007 UDITA GUPTA MR.GAURAV AGRAWAL  
XVIA A/N-H Vs. DEVYA MOHAN MR. GOODWILL INDEEVAR  
75, 99, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
  5. T.P. (C) No.735/2008 ROSNA MOHANAN MR. P.V. DINESH  
XVIA A/N-H Vs. SRINATH  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR  
AD-INTERIM EX-PARTE STAY)
  6. T.P. (C) No.736/2008 NANDINI ROY MR. DEVENDRA SINGH  
XVIA A/N-H Vs. RAJEEV VUTHARAHALLI  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
  7. T.P. (C) No.737/2008 SARADA DEVI MS. SUSMITA LAL  
XVIA A/N-H Vs. SANJEEV KUMAR PRAJAPATI  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)
  8. T.P. (C) No.715/2008 K.SUBHDRA DEVI & ANR. MR. G. RAMAKRISHNA PRASAD  
XVIA A/N-O Vs. K.JAGGA RAO & ORS.  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)  
WITH
  - T.P.(Crl.) No.338/2008 K.SUBHDRA DEVI MR. G. RAMAKRISHNA PRASAD  
XVIA A/N-O Vs. K.JAGGA RAO & ORS.  
75,103, 0 (WITH APPLN.(S) FOR STAY)
  9. T.P. (C) No.754/2007 RADHIKA @ ADITI MS. ABHA JAIN  
XVIA A/N-H Vs. TARUN GAUR MR. SUDHIR NANDRAJOG  
75, 99, 0 S.(1802) (WITH APPLN.(S) FOR STAY AND OFFICE REPORT)
  10. T.P. (C) No.775/2008 S.KAMALI MR. V.N. RAGHUPATHY  
XVIA A/N-H Vs. M.SOMASUNDARAM  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR  
AD-INTERIM EX-PARTE STAY)
- LIST FOR SATURDAY THE 06th SEPTEMBER, 2008  
COURT NO. 3 CONTD...
11. T.P. (Crl.) No.92/2007 GOPAL CHHAPARAL MS. PRAGATI NEEKHRA  
XVIA A/N-H Vs. KANCHAN CHHAPARWAL & ANR. MR. SHIVAJI M. JADHAV  
75, 94, 0 S.(1412) (WITH APPLN.(S) FOR STAY AND  
OFFICE REPORT)

12. T.P. (C) No.929/2008 HARPREET KAUR MR. SUDARSHAN SINGH RAWAT  
XVIA A/N-H Vs. JASPREET SINGH  
75,103, 0 S.(1802) (WITH APPLN.(S) FOR STAY)

13. T.P. (C) No.955/2008 M.DHANALAKSHMI MR. M.P. VINOD  
XVIA FRESH-H Vs. RAJESH  
S.(1802) (20/08/2008) (WITH APPLN.(S) FOR  
AD-INTERIM EX-PARTE STAY)

14. T.P. (C) No.959/2008 KAMALJEET KAUR MS. MANJULA GUPTA  
XVIA FRESH-H Vs. GURMEET SINGH  
S.(1802) (20/08/2008) (WITH APPLN.(S) FOR EX-PARTE  
STAY)

15. T.P. (C) No.960/2008 GUNJAN GUPTA MR. BHASKAR Y. KULKARNI  
XVIA FRESH-H Vs. ANSHUL GUPTA  
S.(1802) (20/08/2008) (WITH APPLN.(S) FOR EX-PARTE  
STAY)

16.C.A.No.7106-7108/2002 JANE MERRY ALIAS JAYA MERRY MR. NIRAJ SHARMA  
IV FRESH Vs. MERLYN & ORS. MR. PRAVEEN SWARUP  
S.(2603) (With Office Report) RR-EX-PARTE  
MR. P.P. SINGH

17. SLP(C)No.12966/2006 M/S RAMESH BOOK DEPOT & ANR MR. K.K. MOHAN  
IVB A/N-H Vs. CENTRAL BANK OF INDIA MR. DHARMENDRA KUMAR SINHA  
90, 0, 0 S.(2809) (WITH APPLN.(S) FOR BRINGING  
ON RECORD THE ADDITIONAL  
FACTS AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

18.C.A.No.8210/2003 MARJAN HOSSAN MR. ABHIJIT SENGUPTA  
XVII FRESH Vs. TATA FINANCE LTD. & ORS. M/S. S. NARAIN & CO.  
S.(3802) (With Office Report)

19. SLP(C)No.7139/2006 SHAH NARPAT LAL NAGAR DAS MR. RAMESHWAR PRASAD GOYAL  
XV A/N-O Vs. BHIMJI KHIMJI & ANR.(BOTH DEAD) TH. LRS. MRS.K. SARADA DEVI  
75, 84, 0 S.( 105) (WITH OFFICE REPORT)  
(FOR FINAL DISPOSAL )

20. C.A.No.3273/2003 GAJALAKSHMI @ KALAI SELVI & MR. M.K.D. NAMBOODIRI  
XII FRESH ORS. MR. M.K. DUA  
S.(1201) Vs.PALANISAMY & ORS.  
(With Prayer for Interim  
Relief and Office Report)

NOT TO BE LISTED BEFORE: 99, 0

LIST FOR SATURDAY THE 06th SEPTEMBER, 2008  
COURT NO. 3 CONTD...

21. C.A.No.2850-2852/2001 BOMMINENI SANJEEVA REDDY & ORS MR. A. RAGHUNATH  
XIIA FRESH Vs. THE LAND ACQUISITION OFFICER MR.T.V.GEORGE  
S.( 502)  
WITH  
C.A.No.1714/2002 EMBADI KOMMARAIHAH (D) BY LRS. MR. ANIL KUMAR TANDALE  
XIIA FRESH & ORS. MR.T.V.GEORGE  
S.( 502) Vs.LAND ACQUISITION OFFICER  
WITH (With Office Report)  
C.A.No.6959/2002 LAND ACQUISITION OFFICER, A.P. MR.T.V.GEORGE  
XIIA FRESH Vs. NAGABANDI VISWANATHAM & ORS. MR. ANIL KUMAR TANDALE  
S.( 502) (With Office Report)
22. SLP(C)No.18439/2007 DEVENDRA KUMAR SHARMA MS. PRATIBHA JAIN  
XV A/N-I Vs. BHAVNA SHARMA DR. (MRS.) VIPIN GUPTA  
87, 92, 0 S.(1602) (WITH APPLN.(S) FOR EXEMPTION  
FROM FILING O.T. AND  
PERMISSION TO FILE REJOINDER  
AFFIDAVIT AND WITH PRAYER  
FOR INTERIM RELIEF AND  
OFFICE REPORT)
23. C.A.No.2368/2002 CHANAN SHAH (D) BY LRS. & ORS. MS. BINU TAMTA  
XIV LWL Vs. M/S. RAMIRA & CO. MR. BHARGAVA V. DESAI  
S.( 201)
24. SLP(C)No.4782/2007 K. SRINIVAS RAO MR. C.K. SASI  
XIIA A/N-H Vs. D.A. DEEPA MR. ABHISTH KUMAR  
87,101, 0 S.(1602) (WITH PRAYER FOR INTERIM  
RELIEF AND OFFICE REPORT)  
(FOR FINAL DISPOSAL )

( R.S. SETH )  
Secretary  
Supreme Court Legal Services Committee